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implemented intensively to improve the health services:

- (1) The Primary health care delivery system have been strengthened in the Project Districts. A number of Sub-Health Centres, Primary Health Centres and upgraded Primary Health Centres have been set up.
- (ii) Training of all levels of health workers and other staff, beginning at the level of traditional birth attendant to State level officers, which include basic training, refresher courses, management & communication training have been carried out.
- (iii) Information, Education and Communication activities and other demand generation activities, which promote health awareness, have been provided through Special Health Education courses.
- (iv) The Management Information and Evaluation Systems have been strengthened.
- (v) Certain innovative schemes have been developed so that where these schemes were found successful they could be replicated in the other parts of the State. These include schemes under the expanded programme of immunisation.

Norms and Guidelines laid down by W.H.O. for safe delivery of contraceptive methods in Family Planning Programme

1717. SHRI MOOL CHAND DAGA: Will the Minister of HEALTH AND FA-MILY WELFARE be pleased to state:

(a) whether it is a fact that World Health Organisation has published norms and guidelines for the safe delivery of different contraceptive methods in National Family Planning Programmes and if so, whether Government have adopted the above and implemented the same;

- (b) what publicity has been given to the guidelines so far for information of public; and
- (c) whether it is also a fact that more research trials are being initiated by the Indian Council of Medical Research to test a variety of new female contraceptive methods which have not been approved in other developed countries and whose long term health risks were not known and if so, the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAK): (a) & (b) Yes. The guidelines have been prepared by W.H.O. for the safe use of contraceptive methods and the same have been consulted while I.C.M.R. formulated the guidelines for the Ministry of Health and Family Welfare. These guidelines have been widely circulated to the implementing agencies.

(c) The Indian Council of Medical Research has not initiated any clinical trial to test a variety of new female contraceptive methods which have not been approved by other developed countries and whose long term health risks are not known.

Check on maldistribution of paper to States

1718. SHRI V. TULSI RAM: SHRI HAROOBHAI MEHTA:

Will the Minister of HUMAN RESO-URCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the prices of text and exercise books for use of students in the country are rising simultaneously;
- (b) the quantity and quality of paper supplied to Andhra Pradesh and reasons for short supply thereof;
- (c) whether Government have received any representation from Gujarat that out of 7417 million tonnes of concessional paper allotted to Gujarat State Text Book Board, the Board has been supplied only

3181.991 million tonnes of paper upto 25 January, 1986; and

(d) if so, the steps being taken by Government to put a check no the maldistributions of paper in States together with the detail of paper supplied to each State for use of text and exercise books for the use of students?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI): (a) The prices of school text books and exercise books are fixed in the context of the price of the concessional white printing papers. Every increase in the price of the concessional paper has its simultaneous effects on the price of text books and exercise books.

- (b) The State of Andhra Pradesh has been allocated 4655 MTs and 3724 MTs for school text books and exercise books respectively during the year 1985-86. The millis have yet to clear a backlog of 10631 MTs of paper for the period from 1983-84 onwards.
- (c) In November 1985, the Gujarat Srate Board of School Text Books had written that against the allotment of 7417 MTs for school text books and exercise books, the Board has received only 2519.384 MTs of paper.

Complaints are received from time to time regarding short supply of white printing paper by different paper mills against the allocations made on them. these are brought to the notice of the mills through the Ministry of Industry and suitable directions issued expediting supplies. Periodic meetings are held with representatives of the mills convened by the Ministry of Industry to review the supply position and for clearance of backlog, if any, in supplies.

(d) The quantities of paper allocated to the States/UTs during 1985-86 is attached (Annexure).

Delay in Circular Railway Projects

1719. SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of TRANS-PORT be pleased to state:

(a) whether Government are aware that due to West Bengal State Government's

non-compliance of certain obligations, the project of circular railway is not gaining any progress;

- (b) if so, what action Government will take for the speedy implementation of this project in West Bengal; and
- (c) when the above project was started and originally to be completed?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) It is correct that the linking of Circular Railway from Ultadanga to Dum Dum is held up due to West Bengal Government not yet agreeing to remove the encroacher from this section and bear the cost of doing so.

- (b) The State Government have been requested to get the Railway land under unauthorised occupation between Ultadanga Road station and Dum Dum Junction vacated and hand over vacant possession of the land to Eastern Railway.
- (c) The construction work was commenced in April, 1984. The project was envisaged to be completed by 1990 subject to availability of resources

Construction of Dam on river Deahang

1720. SHRI E. AYYAPU REDDY: Will the Minister of WATER RESOUR-CES be pleased to state:

- (a) whether there is any proposal to construct a Dam on the river 'Deahang' Tributary of Brahmaputra for generating power; and
- (b) if so, the estimated outlay of the said project and the estimated power generation?

THE MINISTER OF WATER RE-SOURCES (SHRI B. SHANKARANAND): (a) Yes, Sir. A feasibility report has been prepared for this project by the Brahmaputra Board.

(b) The estimated cost of the project is Rs. 8,300/- crores and the estimated installed capacity is 20,000 MW of power.